

**IN THE NATIONAL COMPANY LAW TRIBUNAL: NEW DELHI**  
**COURT – IV**

**Item No.404**  
**CP(CAA)92/ND/2021**

**IN THE MATTER OF:**

SKN Haryana City Gas Distribution Pvt Ltd ... Applicant  
With Chopra Electricals LLP And SKN City Gas  
LLP

**under Section 230-232**

**Order delivered on 23.04.2024**

**CORAM:**

**MR. MANNI SANKARIAH SHANMUGA SUNDARAM,**  
**HON'BLE MEMBER (JUDICIAL)**  
**DR. SANJEEV RANJAN,**  
**HON'BLE MEMBER (TECHNICAL)**

**PRESENT:**

For the Applicant : Mr. Ashish Middha, Adv.  
For the RD : Mr. Aakash Sharma, Adv.

**HYBRID HEARING (PHYSICAL & VC)**

**ORDER**

Ld. Counsel for the Applicant is present through VC. No representation on behalf of RD. The report of RD is on board. List the matter on **21.05.2024** for arguments.

**-SD-**

**DR. SANJEEV RANJAN**  
**MEMBER (TECHNICAL)**

**-SD-**

**MANNI SANKARIAH SHANMUGA SUNDARAM**  
**MEMBER (JUDICIAL)**